- publishing the Ordinance relating to the establishment and management of the College of Horticulture and Forestry, at Bassar in Arunachal Pradesh.
- (2) Ordinance No. VC/CAU/14/(Establish)/ 94, dated the 2nd March, 1996 publishing the ordinance relating to the Constitution of ths first Board of Management of Central Agricultural University, Imphal. [Placed in Library for (1) and (2) See No. LT 147/96]
 - I. Report and Accounts (1994-95) of the Indian Council of Forestry Research and Education, Dehra Dun and related papers.
 - II. Notification of the Ministry of Environment and Forests.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) Madam, I lay on the Table—

- I.A copy each (in English and Hindi) of the following papers:--
- Annual Report and Accounts of the Indian Council of Forestry Research and Education, Dehra Dun, for the year 1994-95, together with the Auditors' Reports on the Accounts.
- (ii) Review by Government on the working of the above Council.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. For (i) to (ii) See No. LT 103/96]
- II. A copy (in English and Hindi) of the Ministry of Environment and Forests, Notification G.S.R. No. 176(E), dated the 3rd April, 1996, publishing the Environment (Protection) (Amendment) Rules, 1996, under Section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No. LT 102/96]
 - I. Report and Accounts (1993-94) at the Bal Bhavan Society India Limited, New Delhi and related papers.
 - II. Report and Accounts (1994-95) of the Board of Practical Training Eastern Region, (Calcutta) and related papers.

- III. Report and Accounts (1994-95) o the Board of Apprenticeshll Training (South Region) Madra: and related papers.
- IV. Report and Accounts (1994-95) o the Mahila Samakhya Society Kamataka and related papers.
- V. Report and Accounts (1994-95) o the National Institute of Educationa Planning and Administration, Nev Delhi and related papers.
- VI. Report and Accounts (1994-95) o the Tamil Nadu State Mission o Education for All, Madras ant related papers.
- VII. Notifications of the Ministry o Human Resource Development.

THE MINISTER OF STATE IN TH1
DEPARTMENT OF EDUCATION IN TH1
MINISTRY OF HUMAN RESOURC1
DEVELOPMENT (SHRI MUHI RAN
SAIKIA): Madam, I lay on the Table a cop;
each (in English and Hindi) of the followin;
papers:—

- I (a) Annual Report and Accounts of the Ba Bhavan Society India, New Delhi; fo the year 1993-94, together with the Audit Report on the Accounts.
 - (b) Review by Government on the workin, of the above Society.
 - (c) Statement giving reasons for the dela in laying the papers mentioned at (a above. [Placed in Library. See No. L 143/96]
- II. (a) Annual Report and Accounts of the Board of Practical Training (Easten Region), Calcutta, for the year 1994
 95, together with the Audit Report o the Accounts.
 - (b) Review by Government on the workini of the above Board.
 - (c) Statement giving reasons for the dela; in laying the papers mentioned at (a above. [Placed in Library see No. L] 141/96]
- III. (a) Annual Report and Accounts of the Board of Apprenticeship Training (South Region), Madras, for the yea

- 1994-95, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 140/96]
- V (a) Annual Report and Accounts of the Mahila Samakhya Society, Karnataka, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 142/96]
- '. (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1994-95, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 138/96]
- I. (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education For All, Madras, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above State Mission.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 139/96]
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development, under Section 33 of the National Council fa Teacher Education Act, 1993:—

- Notification No. F-28-9/95, NCTE, dated the 6th January, 1996 publishing the National Council for Teacher Education (Establishment and territorial jurisdiction of Regional Committees) Regulations, 1995.
- (2) Notification No. F-28-9/95, NCTE, dated the 6th January, 1996 publishing the Establishment of Regional Committees of National Council for Teacher Education.
- (3) Notification No. F-28-4/95, NCTE, dated the 24h February, 1996 publishing the National Council for Teacher Education (procedure to be followed by the Regional Committees) Regulations, 1995.
- (4) Notification No. 28-5/95, NCTE, dated the 24h February, 1996 publishing the National Council for Teacher Education (procedure relating to meetings of the Council and quorum for such meetings) Regulations, 1995.
- (5) Notification No. F-28-11/95, NCTE, dated the 24h February, 1996 publishing the National Council for Teacher Education (application for recognition the manner for submission, determination of conditions for recognition of institutions and permission to start new course or training) Regulations, 1995.
- (6) Notification No. F-28-14/95, NCTE, dated the 13h April, 1996 publishing the National Council for Teacher Education (Number of persons to be nominated to Regional Committee their term of office and allowance payable) Regulations, 1996.
- (7) Notification No. F-28-7/95, NCTE, dated the 13h April, 1996 publishing the National Council for Teacher Education (matters relating to quorum, co-option and meetings of the executive Committee) Regulations, 1995 [Placed in Library. For (1) to 7 See No. LT 144/96]